SHRI K. K. SHAH: I do not agree that there is any discrimination. On the contrary, you will find, all names are mentioned . . .

SHRI K. LAKKAPPA: You hear 'Today in Parliament'.

SHRI K. K. SHAH: It may have been a little unfair to the Congress, not to the Opposition.

SHRI P. GOPALAN: May I know whether it is a fact that during the recent strike, the representative of the newspaper employers was allowed to broadcast their views on the strike from the A.I.R. while the same right was denied to the representative of the employees? I want to know why this discrimination is shown towards the working class. Is it the policy of the A.I.R.?

SHRI K. K. SHAH: It has not been brought to my notice. If it would have been brought to my notice, I would have looked into it.

श्री रिव रायः वह ग्राप को जानकारी में ला तो रहे हैं।. (ध्यवधान)..

SHRI K. K. SHAH: It can never happen with me.

श्री तुलसीवास जांघव : इस समय जो सवाल जवाब हुआ है उस को दृष्टि में रख कर अर्थात् लोंक सभा और राज्य सभा की कार्यवाही की जो रिपोर्ट तैयार होती है उस में बोलने वाले किसी आदमी की तो स्पीच भी दी जाती है और किसी आदमी का नाम भी नहीं जोड़ा जाता क्या सरकार कोई ऐसा इन्तजाम की गी कि कोई रेस्पान्सिबल आदमी पहले उस रिपोर्ट को देखे ताकि हर एक बोलने वाले को न्याय मिल सके ?

SHRI K. K. SHAH: A panel of representatives from newspapers has been kept and, turn by turn, those persons come and report, sit in the gallery, and, after sitting in the gallery, both in the Lok Sabha and Rajya Sabha, they prepare the report. It is true that according to the capa-

city of each, you may find one thing more and one thing less.

SHRI KANWAR LAL GUPTA (Delhi Sadar): Some of them are fellow-travellers. Some of them are pro-communists...(Interruptions)

MR. SPEAKER: Mr. Shalwale.

श्री राम गोपास शासवासे : मैं जानना चाहता हं ि हिन्दी में वार्ता श्रीर समाचार प्रसारित करने वाले कर्मचारियों को जब कार्यक्रम श्रंग्रेज़ी में दिया जाता है श्रीर वे श्रनुवाद करते हुए एक प्रकार की भूलें कर देते हैं इसलिए क्या मूल कार्यक्रम मूल भाषा हिन्दी में नहीं दिया जा सकता है ?

SHRI K. K. SHAH: Now arrangements are being made to have originating programme in Hindi.

Chairman of Chiefs of Staff Committee

*213. SHRI JYOTIRMOY BASU: Will the Minister of DEFENCE be pleased to state whether it is a fact that Government are going to appoint a Chairman of the Chiefs of the staff Committee?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): At present their is a Chiefs of Staff Committee, consisting of three Service Chiefs, which is presided over by the Service Chiefs who has served longest on the Committee. No proposal to appoint a separate whole time Chairman of the Chiefs of Staff Committee is under the consideration of Government.

SHRI JYO'TIRMOY BASU: Irregular and superfluous promotions and postings are adding to the Budget and dissatisfaction to the comparatively junior officers of the defence forces. The Defence Minister is aware of this fact. In that context, may I ask whether any suggestion at any time was received from any foreign country to re-organize the top set-up of our defence services on the lines of United States' defence services, and if so, when?

SHRI SWARAN SINGH: I have not received any suggestion from the

United States or from any other country that we should re-organize our forces. (Interruptions).

SHRI KANWAR LAL GUPTA: Any suggestion from Mr. Basu?

SHRI SWARAN SINGH: In such matters we do not accept suggestions from one or the other country. It is for us to decide as to what is best for our country.

SHRI JYOTIRMOY BASU: He has caught the wrong end of the stick. My question was whether at any time any suggestion was received from any country to re-organize our defence setup on the lines of American defence services.

MR. SPEAKER: He has answered it already. He has denied it.

SHRI JYOTIRMOY BASU: My second question is whether Government have any plans to reorganize the defence services of India and if so, through what machinery and when.

SHRI SWARAN SINGH: The answer to the first part is 'no', and the second part does not arise.

SHRI D. N. PATODIA: Is it a fact that in the absence of a general overall Commander-in-Chief to control all the three sections of the Services, there is a possibility and danger of lack of co-ordination at the time of emergency? At the time of Pakistani war, our ground forces had to suffer large casualities for lack of air support simultaneously. Therefore, will the Government be prepared to examine this? It is desirable and the time has come for the Indian forces in all the three services to have one Commander-in-Chief.

AN HON. MEMBER: No, no.

SHRI SWARAN SINGH: I have already said that there is no such proposal of having one Supreme Commander of all the three arms of our defence services. But at the same time I would like to assure this hon.

House that there is complete co-ordination at various levels among three services. As I have already indicated, the inter-services are considered by the Chiefs of Staff Committee over which the Chief of the service who has been the longest in position presides. When operations have to start, there has to be a much closer co-ordination, almost from hour to hour, and I do not accept what has been said by the hon. Member, that there was lack of co-ordination among the three services at the time of the 1965 aggression by Pakistan.

श्री भोगेचा झाः जहाँ तक प्रफसरों में तरकती देने का सवाल है, क्या यह सही है कि जवानों के बीच से जल सेना, थल सेना और हवाई सेना में तरककी देते की माता बहुत कम है इसलिये क्या मरकार उस को बढ़ाने का विचार कर रही है। सीधे अफसरों की जो भर्ती होती है उन के मुकाबले में जवानों से तरककी देकर अफसरों में ल जाने की संख्या बढ़ाई जायेगी और इस में भी अभी तीनों सेनाओं में जो बड़ा फर्क है, उस को भी क्या एक स्नर पर लाने का विचार हो रहा है?

SHRI SWARAN SINGH: We have several schemes where those who joint the armed forces as soldiers, sailors or airmen have opportunities of going up to the officers' cadre. There are time-scale and selection appointments, and there is a fairly large proportion....

SHRI JYOTIRMOY BASU: What is the percentage?

SHRI SWARAN SINGH: I could not give the percentage straightway. I could have objected to this question because that does not strictly arise out of the main question. But I am prepared to give whatever information I have,. There is a fairly large number of officers who originally joined at the lowest level of the armed forces. There are time-scale promotions also. So, that aspect

is kept in view. But we must also remember that for the Army, Navy and the Air Force to be effective, there has to be induction at officers' level of officers who start at a Fairly young age, and, therefore, direct recruitment of officers at the officers' level will continue to provide the men there at that level.

श्री यक्तवत्त कार्माः नया यह सत्य है कि 6 सितम्बर, 1965 को हमारी सेनाश्रों को अपनी गतिविधियों में श्रमृतसर के मोर्चे पर कुछ कठिनाइयाँ श्राई हवाई सेना से ताल मेल न होने के कारण ?

SHRI SWARAN SINGH: I cannot answer that. The hon. Member has asked whether on the 6th September, the members of the armed forces, that is, the military, experienced any difficulty on account of lack of co-operation from the armed forces. I do not have details of that.

SHRI D. N. PATODIA: In reply to my question, he had said that there was coordination. So, why should he not answer that question now?

SHRI RANJIT SINGH: He did not know what happened there on the 6th September.

SHRI CHENGALRAYA NAIDU: Since the President is the Supreme Commander of the three Armed Forces, why can the President not preside over the meetings instead of some other man presiding? Or is there any proposal to appoint a retired Chief of Staff to preside over these meetings as chairman?

SHRI SWARAN SINGH: I do not think that the hon. Member is serious about his suggestion.

SHRI S. S. KOTHARI: In order to secure better co-ordination between the three services, is there any proposal for inter-service posting of staff as is done in the case of the other services? Could Government consider this proposal, which has a lot of potentialities?

SHRI SWARAN SINGH: Obvious-

ly, I cannot put an air force pilot on a ship or a naval captain on an air force plane. There should be some limit to the ridiculous aspect of this suggestion.

Minorities in East Pakistan

*214. SHRI OM PRAKASH TYAGI: SHRI S. K. TAPURIAH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn to the reports that the population of Hindu minorities in East Pakistan has gone down from 12 millions to 7 millions since independence, while the Muslim population in the border areas along East Pakistan has considerably increased;
- (b) whether it is a fact that thousands of Hindus and other minorities from East Pakistan are still coming over to India every month and, if so, what is the number of Hindus who have come to India since 1963;
- (c) what is Government's reaction thereto; and
- (d) whether Government propose to take up the matter in the U.N.O. as a question of genocide against the minorities in East Pakistan?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT): (a) to (d). A statement is laid on the Table of the House.

Statement

At the time of Partition the Hindu population of East Pakistan was 12.5 million. According to the 1961 Census of Pakistan, there were approximately 9.4 million Hindus in East Pakistan. The Government are aware that a large number of people, belonging to the minority community, have crossed over to India from East Pakistan since 1961. However, the exact number of Hindus living in East Pakistan at present is not known.